Declaration of Assets and Liabilities

Year 2020-21

I, Ravindra Pandit ,son/daughter/wife of Late Lakhan Pandit aged 41 years, belonging to Bihar Vidhan Sabha, service and presently working as Assistnat give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

sr.	Description	self	chauca Manus (s)	1 2		
No.	,		spouse Name (s) Sangita Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-
J			(Wife)	Tannu Kumari	Tanniya Kumari	Etc.Name Shahil Raj
(i)	Cash	20,500.00	10,000,00	(Daughter)	(Daughter)	(Son)
(ii)	Donosite to Deut	- <u></u> -	10,000.00	Nil	Nii	Nil
·	Deposits in Bank, Financial Institutions and Non-Banking Financial Companles	Rs. 3,50,000/- in SBI	Rs. 4,00000/- in SBI, Khagaul	Nil	Nil	Nil
(III)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil -	Nil	Nil
iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policies is Rs. 18,018/-Year	Annual premium in LIC policies is Rs. 12,438/-Year	Nil	Nil	Nil
v)	Motor vehicles (details of make, etc.)	Motorcycle Hero Honda (Splender)	Nil	Nil	Nii	Nil
vî)	Jewellery (give details of weight and value)	Nil .	Gold 100 gram Silver 540 gram	Nii	Nii	NîI

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Nil

Nil

Nil

Nil

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Other assets,

such as values of claims/ interests Nil

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B. <u>Details of Immovable assets</u>

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

	indicated]				5/11p 4411 0150	
Sr. No		self	spouse Name (s) Sangita Kumari	Dependant-1 Name	Dependant-2 Name	Dependant Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Mauza- Pureniya, Khata No 60, Plot No183, Anchal- Bihata, 3.125 Decimal, Purchased Value- Rs 2,00000/- Current Value- Rs	Nil	Nil	Nil
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	3,00000/- Ni!	Nil	Nil	Nil
(iii)	Buildings (Commercia and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nii	Nil	Nil
y)	Houses / Apartments, etcLocation (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Mauza- Bari Khagaul, Khata No 93, Plot No1363, Anchal- Danapur, 3.125 Decimal, Purchased Value- Rs 2,00000/- Current Value- Rs25,00000/-	Nil	Nil	Nil	NíI
)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

Sr. Description No. (i) Loans from Banks	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(ii) Loans from financial	Nil	Nil
institutions	Nil	Nil

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	(iii) Government Dues: (a) dues to departments	Nil	Nil
	dealing with government		1311
-	accommodation (b) dues to departments		
	dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nii	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
(1)	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the	Tax -47,647.00	Nil
	assessment year upto which Income Tax Return filed, Give	Assessment year 2019-20	
	also permanent Account Number (PAN)	PAN No. BDKPP81684G	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed]	Nii	Nil
	(iii) Sales Tax [Only In case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No.	;-	PTS/BLA-1128
Gender		:- M (M/F)
Date of Birth		:- 1 0 1 0 1 9 7 8 (DD/MM/YYYY)
Class/Group		:- C (A/B/C)
Cadre	:-	Assistant Cadre, Bihar Vidhan Sabha, Secretariat Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar
Home District	:-	Secretariat Service etc.) Patna

I hereby declare that the above details are true to the best of my knowledge and belif.

Signature Ravindra landit

Place Patna
Date...27:01:2021

Name of Employee Ravindra Pandit Designation Assistant Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration. Asset declaration form must be in A4 size White paper with computer typed (single side) in prescribed format.